NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 650/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M.

| Name | of the Company | Mitcon Consultancy & E Ltd. | ngineering Services Ltd Vs- | Gobind Sugar Mills |
|---------------|--|--------------------------------|-----------------------------|---------------------|
| Under Section | | 9 IBC | | |
| SI. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | | Appearing on behalf of | Signature with date |

VARUN SHARMA, Advocate For the Respondents Varia

Ms Debaleena Gauguly 7
Ms Tutul Das
Mr Amar Singh

Debaleener

ORDER

- Ld. Counsel for the operational creditor and the corporate debtor are present.
- Ld. Counsel of the corporate debtor has sought leave of the Court for filing Vakalatnama and Board Resolution. Prayer is allowed. Vakalatnama and Board Resolution may be taken on record.

Reply may be filed within 7 days with a copy in advance to the opposite party and thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite party.

List on 19/12/2017 for admission.

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

Bam

FROM SHARMA, Advocated For the Reforder his

Shapping of

S Debaluena Ganguly 7 in Me Turu Das 1 in Aman Singh